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**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**ORDINARY ORIGINAL CIVIL JURISDICTION**  
**COMPANY PETITION NO. 79 OF 2001**

In the matter of Petition under  
Sections 433 and 434 of the  
Companies Act, 1956

AND

In the matter of Messrs. Bio-  
Ethicals Pharma Ltd., a Company  
incorporated under the Companies  
Act, I of 1956 and having its  
Registered Office at 326, Ashish  
Industrial Estate, Gokhale Road  
(South), Dadar, Mumbai 400 025.

**MAK AMPOULES PRIVATE LTD.,** )  
a Company incorporated under the Companies )  
Act, I of 1956, having its Office at 26, Ulster )  
Road, Mumbai 400 027. ) ... Petitioner

**NOTICE OF PROPOSED WITHDRAWAL OF PETITION**

**NOTICE** is hereby given that a Petition under Section 433 & 434 of  
the Companies Act, 1956 for winding up of the Company abovenamed  
presented on 13<sup>th</sup> December, 2000 and was admitted by the Order dated 7<sup>th</sup>

June 2001 passed by the Company Judge. The Petitioner does not want to prosecute the matter and therefore proposes to withdraw the said Petition. The said Petition is fixed for withdrawal as per Order dated 1<sup>st</sup> April 2010 read with Order dated 22<sup>nd</sup> April 2010 before the Company Judge on 7<sup>th</sup> June 2010 at 11.00 O'clock in the forenoon.

***ANY CREDITOR, CONTRIBUTORY OR OTHER PERSON***

desirous of supporting or opposing the said Application for proposed withdrawal of the Petition should send to the Petitioner's Advocates notice of his intention, signed by him or his Advocate, with his full name and address, so as to reach the Petitioner's Advocates within 14 days, before the date fixed for the withdrawal of the said Petition where he seeks to oppose the proposed withdrawal, the grounds of his opposition or a copy of the Affidavit shall be furnished with such notice.

Any Affidavit intended to be used in opposition to the proposed withdrawal of the Petition, should be filed in Court and a copy to be served on the Petitioner or its Advocate, not less than 14 days before the date fixed for withdrawal.

Bombay, dated this 22<sup>nd</sup> day of April 2010.

***NARAYANAN & NARAYANAN,***  
Advocates for the Petitioners  
2 & 4, Windsor Chambers, 1<sup>st</sup> Floor,  
Corner of Cawasji Patel Street &  
Janmabhoomi Marg,  
Fort, Mumbai 400 001.